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† (THE MINIS ER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) 1967	•	•	,	503
1968		• 1	•	1579
1969				375 ^r

(b) The number of Pakistant nationals who did not return on the expiry of their visas is:

1967	•	Nil
1968 . •	•	2
1969	•	7
(c) Gangana ar .		1
Ajmer .	•	1
Jaipur City .	•	4
Chittorg irh		1
Sikar .	•	2
Other d tr cts	•	Nil.

BOMB FACTORIES IN CALCUTTA

- *71. SHRI . C. PANDA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether attention of the Government of India has been drawn to a statement made by a Member of the West Bengal A sembly on March 6, 1970 to the elect that thousands of small bomb making factories have sprung up in Calcutta and its suburbs;
- (b) whether he had also stated that these bombs w re freely being used on the streets of Palcutta and that selling of such bombs had become a lucrative trade; and
- (c) if so, the action taken by the Government of India in this regard?

THE MINIS IF OF HOME AFFAIRS (SHRI Y B. CHAVAN): (a) and (b) Gove ment have seen press reports to this fiect.

(c) Central Severnment are aware that extremists have been making bombs at various centres in West Bengal from time to time. There is, however, no information at out the existence of any regular factory for manufacture of

bombs or other arms. Vigilance has been intensified with a view to initiate appropriate action under the law and several raids have been organised to recover unauthorised arms, ammunition etc. According to information received from the Government of West Bengal, during the period from March 16, 1970, to April 15, 1970 Calcutta Police had recovered 537 bombs, 44 crackers, 814 rounds of ammunition, one rifle, five country-made pipe guns and some other explosive material. 29 persons were arrested in connection with the recoveries. The police are also making efforts to prevent illicit trading in potasium chlorate and other materials used in manufacture of bombs.

NATIONALISATION OF SHIPPING INDUSTRY

*72. DR. SALIG RAM:

SHRI KRISHAN KANT:

Will the Minister of PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government propose to nationalise the shipping industry; and
- (b) if so, what are the details of the proposal?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH): (a) There is no such proposal under consideration at present.

(b) Does not arise.

LEGISLATION TO ABOLISH PRIVY PURSES
AND PRIVILEGES OF EX-RULERS

*73. SHRI RAJENDRA PRATAP SINHA:

SHRI KRISHAN KANT:

SHRI BANKA BEHARY DAS:

SHRI R. P. KHAITAN:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether Government have taken a final decision to bring forward legislation for the abolition of privy purses and privileges of ex-rulers; and
- (b) if so, what are the terminal benefits that have been decided upon in this regard and by when Government propose to introduce the Bill?

^{†[]} English translation.